

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.243 of 2013

Dated: 2nd January,2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**LMJ Energy Infralogistic Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Abhas Kumar
Ms. Divya Ray
Mr. Jayant Mehta
Mr. Rajiv Ranjan

Counsel for the Respondent(s) : Mr. Harsh Peechara
Ms. Sonali Malhotra for PNGRB
Mr. Haren D. Raval, Sr. Adv.
Mr. K. Singhal, Adv. for Intervener JMEPL

ORDER

Learned Counsel for the Appellant is directed to file his Written Submissions on or before 06.01.2014 after serving copy on the other side.

Post the matter for further hearing on **06.01.2014.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

